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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 05/12/2016 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/140/2016  
NAME OF THE PETITIONER(S) : S. Reha Banu  
NAME OF THE RESPONDENT(S) : M/s Green House Promoters P. Ltd & 8 others  
UNDER SECTION : 397/398 and 237

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. Dhanaraj -

Counsel for R<sub>1</sub> to R<sub>4</sub>

B. Dhanaraj

K.P. SARATHA Kumar  
ROR P. Jayaprakash

Counsel for Petitioner

05/12/2016  
Anil

ANIRUDH. KRISHNAN

Counsel for R<sub>5</sub>-R<sub>9</sub>

**ORDER**

Counsel for petitioner present. Counsels representing R1 to R4 and R5 to R9 present. Counsel for petitioner prayed time for filing vakalat on behalf of the petitioner to represent the matter. Time extended at request. Put up on **15.12.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)